

courses/seminars organised by Delhi Productivity Council out of the total nominations of 267 persons.

(c) Does not arise in view of reply to (b) above.

Insurance facility for people on election duty

1636. SHRI KRISHAN LAL SHARMA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are aware that booth capturing, violence and murder are common features during elections in the country;

(b) whether it is also a fact that a large number of persons engaged in election work suffer grievous injuries and even death while on election duty;

(c) if so, whether Government propose to provide an insurance cover to those persons; and

(d) if the answer to part (c) above be in the negative what are the reasons therefor?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Though cases of booth capturing and violence have taken place during the recent elections, it cannot be treated as a common feature.

(c) and (d) Such a proposal has not been considered necessary.

Foreign Trips Undertaken by the Executives of ITDC

1637. SHRI GURUDAS DAS GUPTA: Will the Minister of TOURISM be pleased to state:

(a) what is the amount of foreign exchange spent and earned by ITDC during 1986-87 to March, 1990;

(b) whether there has been an increase in the spending of foreign exchange during the above period; if so, what are the reasons therefor.

(c) whether it is a fact that most of the

trips undertaken by individual / group of executives of ITDC during the above period have just been for merry-makings, personal gains and enjoyment rather than the business interest of the Corporation; and

(d) if the answer to part (c) above be in the negative what are the achievements / benefits which ITDC derived out of the visit (s) undertaken by the executives during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The requisite information is given below:

Year	Foreign Exchange	
	Earned	Spent
	(Rupees in crores)	
1986-87	18.92	6.58
1987-88	19.93	8.68
1988-89	21.85	10.36
1989-90	28.36	13.46
(Provisional)		

The foreign exchange earned does not include the foreign exchange received by the Travel Agents and paid to ITDC in Indian currency.

(b) The increase in foreign exchange spending is mainly due to import of goods for sale at Duty Free Shops at International Airports against foreign currency.

(c) and (d) No, Sir. The foreign tours have been / are undertaken by ITDC Executives in connection with foreign projects / ventures, holding food Festivals of India, participation in annual conventions of World bodies (like World Tourism Organisation, Pacific Asia Travel Association, American Society of Travel Agents) etc. Though Quantification of benefits from each individual foreign tour, in terms of business generation, is not feasible, these have positively helped ITDC in achieving increased profitability.